

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2694  
TO BE ANSWERED ON 07.08.2024**

**CLEANING OF RAILWAY STATION IN KERALA**

**2694. SHRI N K PREMACHANDRAN:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government proposes to establish a system for cleaning of the railway station and remove the solid waste in the water stream crossing through the railway station and railway tracks for avoiding blockage;**
- (b) if so, the details of action taken thereon;**
- (c) whether it comes to the notice of the Government that one of the reasons for flood in Capital city of Kerala is the blockage of Amaizhanjan Thodu crossing the railway track in Thiruvananthapuram Railway Station;**
- (d) if so, the details of action taken thereon;**
- (e) whether it comes to the notice of the Government that a worker engaged for cleaning the Amaizhanjan Thodu in crossing through the railway track died due to the lack of precautionary measures;**
- (f) if so, the details thereof;**
- (g) whether the Government proposes to compensate the family of the deceased; and**
- (h) if so, the details of action taken thereon?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a) to (h) A Statement is laid on the Table of House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF UNSTARRED QUESTION NO. 2694 BY SHRI N K PREMACHANDRAN TO BE ANSWERED IN LOK SABHA ON 07.08.2024 REGARDING CLEANING OF RAILWAY STATION IN KERALA**

**(a) to (h) : Indian Railways make every endeavour to maintain clean and hygienic environment at Railway stations and in trains. Railways authorities take continuous action for collection and disposal of waste/garbage generated at all Railway stations and all other Railway establishments. Statutory Rules framed on Solid Waste Management Rules, Plastic Waste Management Rules, Environment (Protection) Act, Water Act etc. are strictly adhered to by Field Units of Indian Railways.**

**Amaizhanjan Thodu/drain is owned, operated and maintained by the irrigation department of Kerala government. It is a major storm water drain for Thiruvananthapuram and solid waste is discharged into it in various parts of the city.**

**The cleaning of the Amaizhanjan Thodu/ drain, including its portion passing under the railway tracks is the responsibility of Irrigation department of Kerala Government and over the years its cleaning has been done by various agencies nominated by the state government.**

**However, based on the directions of District administration/ Thiruvananthapuram, Southern Railway undertook cleaning work of portion of Amaizhanjan Thodu/canal passing below railway land. Despite taking all precautions by Railway, an untoward incident involving a contractual worker took place when he had gone for a feasibility check of the work alongwith his supervisor on the upstream side of canal.**

**A report of the incident has been submitted to the Commissioner of Workers' Compensation, Labour Department, Government of Kerala to take necessary action, including computation of compensation, as stipulated in the Employees Compensation Act, 1923.**

**The matter of cleaning of Amaizhanjan Thodu and related aspects is also subjudice before Hon'ble High Court of Kerala at Ernakulum.**

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